COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 93 of 2015 & IA No. 141 of 2015
APPEAL Nos. 44 & 60 OF 2015
APPEAL Nos. 299 & 300 OF 2014
APPEAL Nos. 294 & 295 OF 2014
APPEAL No 248 OF 2014 & IA No. 407 OF 2014
APPEAL No. 249 OF 2014 & IA No. 408 OF 2014
APPEAL Nos. 5, 35, 36, 37, 38, 39, 40, 262 OF 2015

Dated: 3rd October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL No. 93 of 2015 & IA No. 141 of 2015

In the matter of:-

M/s. G.R. Sponge and Power Ltd. & Anr. ….Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent (s)

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit
Ms. Neha Garg for R.1
Mr. Gopal Choudhary for R.2

APPEAL NO. 44 & 60 OF 2015

In the matter of:-

M/s. API Ispat & Powertech Pvt. Ltd. …. Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Gopal Choudhary for R.1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit
Ms. Neha Garg for R.2

APPEAL NO. 299 & 300 OF 2014

In the matter of:-

M/s. Salasar Steel and Power Ltd. …. Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit
Ms. Neha Garg for R.2

Mr. Gopal Choudhary for R.1

APPEAL Nos. 294 & 295 OF 2014
APPEAL No 248 OF 2014 & IA No. 407 OF 2014
APPEAL No. 249 OF 2014 & IA No. 408 OF 2014
APPEAL No. 5 OF 2015
APPEAL Nos. 35, 36, 37, 38, 39, 40 & 262 OF 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd. ….Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1

Mr. Raunak Jain for R.2
(in A.Nos. 294/14, 295/14, 248/14, 249/14, 5/15, 37/15, 38/15, 262/15)

Mr. Aashish Anand Bernard
for R-2
(in A.Nos. 35/15, 39/15, 40/15)

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on ***07.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt